

Prl. Judge Family Court
Sri. D.T.Puttarangaswamy(Incharge)
PRL. FAMILY COURT
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	Crl.Misc. 27/2017 (Payment) IA/1/2017		Thimmamma Vs Lakkanna	H.S.Sheshadri
2	Crl.Misc. 44/2017 (Payment)		T.S.Manasa Vs C.Naveen	Mahesh T P
3	Crl.Misc. 46/2017 (Payment) IA/1/2017		Susheelamma Vs Ravikumar	A.V.Malini
4	Crl.Misc. 3/2018 (HEARING)		Lalithram.K.S.M Vs Mallikarjuna.K.S.	R.Omkarappa
5	Crl.Misc. 42/2018 (NOTICE) IA/1/2018		Sulthana Begum alias Ummehani Vs Mohammed Noorulla	Y.Srinivasamurthy
6	Crl.Misc. 56/2018 (Steps) IA/1/2018		Rabiya Vs Fairoz Pasha	Anjana Nayaka
7	Crl.Misc. 62/2019 (Balance) IA/1/2019		Shruthi.R Vs Anil Kumar.K.M	L.Narasimha Murthy
8	Crl.Misc. 157/2019 (NOTICE) IA/1/2019		Mujeeba Khanum Vs Hameedulla Khan @ Kabeer	H.Mohammed Aslam
9	Crl.Misc. 160/2019 (Await Notice) IA/1/2019		Akshatha Rani @ Kokila Vs K.G. Bhuvaneshwar	H.L. Vasanthkumar
10	Crl.Misc. 308/2019 (NOTICE)		Smt. Lathashree H.J. Vs Sr. Manjunath. V.	M.Mallikarjuaniah M.Mallikarjuaniah
11	Crl.Misc. 82/2020 (Payment)		Shruthi .R. Vs Anil Kumar.K.M.	Narasimha Murthy
12	Crl.Misc. 93/2020 (NOTICE)		G.R. Chaithra Vs S. Manjunatha	Thu. Pu. Mahesh
13	Crl.Misc. 113/2020 (Objection) IA/2/2020		Sumaya Banu Vs Thoushiq Pasha	Ramesh
14	Crl.Misc. 117/2020 (NOTICE) IA/2/2020		Leelavathi Vs K.N. Laksmana	G. Virupaksha

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15	Crl.Misc. 119/2020 (Objection) IA/2/2020		Hayath Bi @ Jigni Vs Jeelan Pasha	B.S. Doreswamy
11.00 AM to 02.00PM				
16	Crl.Misc. 162/2019 (Further Evidence) IA/1/2019 IA/2/2019		Smt. E. Pushpalatha Vs M.B. Guruprasad	P.V. Manjunatha
17	Crl.Misc. 202/2019 (Further Evidence) IA/1/2019 IA/2/2019		Parveen Khanum Vs Mehaboob Khan	Ramesh
Cases listed below are adjourned due to Covid 19				
18	Crl.Misc. 84/2019 (ORDERS)	19-12-2020	Shwetha Vs Devaraju	Chaluvaraju
19	Crl.Misc. 135/2019 (Balance) IA/1/2019	19-12-2020	Shivani Prasanna Vs K.S.Prasanna Kumar	B.N.Rangaswamy
20	Crl.Misc. 152/2019 (N.B.W) IA/1/2019	19-12-2020	Smt Yashoda.K.F @ Baby Vs Dayananda	C.IS.Kumaraswamy
21	Crl.Misc. 47/2020 (HEARING)	19-12-2020	Suresha Vs Kantharaju	Jagannath K S

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1	EX 4/2019 (Steps)		Shivanna Vs V.N.Nagaranamma	T.Kavitha
2	M.C. 213/2019 (Cross Examination of Petitioner)		Gangadharaiah Vs Jyothi @ Deepa	S.Ramesh
3	M.C. 322/2019 (NOTICE)		Ravikumar Vs Meena K	S.V.Ravindranath Tagor
4	M.C. 14/2020 (NOTICE)		Pavana.R Vs Ashwini.K.R.	G.S.Prabhudev
5	M.C. 37/2020 (Appearance of Respondant)		G.Doddaiah @ Dayananda Vs C.Bhagya	S.Manjunath
6	M.C. 133/2020 (Steps)		Vijaykumar Vs Merlin. B.	P.V. Manjunatha
7	M.C. 151/2020 (Conciliation)		K.S.Shilpa (Harshitha) Vs Chethan.K.M	T.H.Lokesh
8	M.C. 157/2020 (FIRST HEARING)		Lokesh.M. Vs Nil	D.A. Jagadeesh
9	M.C. 189/2020 (Appearance of Respondant)		Megha Vs Jaishankar	H.S. Bhasmangi Rudraiah
10	M.C. 203/2020 (NOTICE)		Mamatha Vs Eshwaraiah	Venkatesha G
11	M.C. 213/2020 (NOTICE)		D.G. Devaraju Vs Kavya T.R.	A.T. Veerananarayan
AWAIT SUMMON/NOTICE				
12	O.S. 23/2020 (SUMMONS)		Syed Nikhat Fathima Vs Manzar Nadeem	P.V.MAnjunatha
<u>11.00 AM to 02.00PM</u>				
13	G and WC 14/2019 (Objection)		Mahesh R.V. Vs Aruna G.	G.Manjunath
Cases listed below are adjourned due to Covid 19				
14	M.C. 16/2020 (Settlement)	19-12-2020	Jyothi.N alias Ramakka Vs Suresh.B.K	C.S.Kumaraswamy

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15	M.C. 69/2020 (NOTICE)	19-12-2020	N.K.Vishwanath Vs Parvathamma	P.Ravi
16	M.C. 79/2020 (Conciliation) IA/2/2020	19-12-2020	C.T.Kemparaju Vs Nil	Siddapa K
17	M.C. 99/2020 (NOTICE)	19-12-2020	Vinod Amruth Vs Priya Sushmitha.J	M.Shafiulla Khan
18	M.C. 125/2020 (FIRST HEARING)	19-12-2020	Mahalakshmi Vs Nil	R.Nagesh Rao Gaikwad

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1	Crl.Misc. 22/2017 (NOTICE)		Jayamma Vs T.Vasudeva	H.N.Raveesh
2	Crl.Misc. 140/2019 (Balance)		Jayalakshamma Vs T.D.Kumar	K.C.Rajanna
3	Crl.Misc. 200/2019 (Balance) IA/1/2019		Lakshmi Vs Gangaraju H.S.	J.K. Anil
4	Crl.Misc. 302/2019 (Payment)		Sunanda Vs M.Gangaiah	C.N.Hanumantharaju
5	Crl.Misc. 66/2020 (NOTICE)		Radha alias Anushri Vs Umashankar	N.Basavaraj
6	Crl.Misc. 71/2020 (NOTICE)		Yashoda Vs Banashankara	H.N.Shivakumar
7	Crl.Misc. 73/2020 (NOTICE)		T.C.Mahalakshmi Vs K.S.Madhusudhan	Chaluvaraju
8	Crl.Misc. 81/2020 (Steps)		Pavithra alias Jaya Vs H.G.Gopalakrishna	P.K.Manjunatha
9	Crl.Misc. 108/2020 (Balance)		Rashmi.P. Vs Preetesh Prasad.T.S.	S.V. Ravindranatha
10	Crl.Misc. 110/2020 (Payment)		Anusuya @ Anusuyamma Vs Lakshmirangaiah	K.H.Govindaraju
11	Crl.Misc. 120/2020 (Steps)		Jyothi M.H. Vs Gangaraju N	L. Narasimha Murthy
12	Crl.Misc. 125/2020 (Steps)		Pruthvi Vs Mallikarjuna	T.H. Lokesh
<u>11.00 AM to 02.00PM</u>				
13	Crl.Misc. 9/2019 (Evidence) IA/1/2019 IA/2/2019		Virupakshya.U Vs Gurubasamma.Y	T.Kavitha
14	Crl.Misc. 165/2019 (Evidence) IA/2/2019		Smt Jyothi @ Deepu Vs Gangadharaiah	B.S.Doreswamy

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15	Crl.Misc. 1/2020 (Evidence)		Shwetha C.J. Vs Praveenkumar H.R. @ Kumar	T.P.Mahesh
16	Crl.Misc. 18/2020 (Evidence)		Pavitra Bai Vs Vishwanatha Rao	RenukaPrasad Y.S
17	Crl.Misc. 122/2019 (Await Notice) IA/1/2019 IA/2/2019		Smt Asha.D.N(Chaitra) Vs Thimmaiah.V (Devaraju)	Harish Babu
18	Crl.Misc. 189/2019 (ORDERS)		Bhagyalakshmi D.E. Vs C.V. Devadasa Gandhi	B.S. Doreswamy
19	Crl.Misc. 14/2020 (Cross Examination of Petitioner) IA/2/2020		Lavanya.U.T. Vs Govindaraju Alias Chidambara	H.V.Ranganatha Reddy
20	Crl.Misc. 116/2020 (Objection)		Shobha Vs Narasimhamurthy	Raju H.G.N.
Cases listed below are adjourned due to Covid 19				
21	Crl.Misc. 96/2020 (Steps) IA/2/2020	08-12-2020	Chitra M Vs Bharath P.R.	R. Nagesh Rao Gaikwad
22	Crl.Misc. 169/2018 (Await Order) IA/1/2018	19-12-2020	Mary Sonia Vs Praveenkumar	Murali Krishna
23	Crl.Misc. 194/2018 (Await Order) IA/1/2018	19-12-2020	B. Supriya Vs H. Kiran	H.S. Sheshadri
24	Crl.Misc. 215/2018 (Await Order) IA/1/2018	19-12-2020	Kiran H. Vs Supriya B.	K.N.H.
25	Crl.Misc. 49/2019 (N.B.W) IA/1/2019	19-12-2020	Smt H.Usha Vs Ramesh	Harish Babu
26	Crl.Misc. 50/2019 (Steps) IA/1/2019	19-12-2020	Smt Usha Vs Ramesh	Harish Babu
27	Crl.Misc. 51/2019 (N.B.W) IA/1/2019	19-12-2020	Smt H.Usha Vs Ramesh	Harish Babu
28	Crl.Misc. 33/2020 (Appearance of Respondant)	19-12-2020	Manjula.A.P Vs Deepak.G.Jetty	P.Nataraju
29	Crl.Misc. 80/2020 (NOTICE) IA/2/2020	19-12-2020	Sowmya.T.M Vs Mohan Raj	K.Nethravathi

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30	Crl.Misc. 88/2020 (NOTICE) IA/2/2020	19-12-2020	Noor Ayesha Vs Tabrez	Habeeb Ulla khan

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1	EX 6/2019 (Payment)		Prema Vs H.K.Manjunatha	E.Hanumantharayappa
2	EX 1/2020 (NOTICE)		Madhuvudashree Vs Vijayakumar.D	S.V.Ravindranath Tagor
3	M.C. 68/2020 (APPEARANCE OF PARTY)		Kiran alias Rajesh Vs R.Rekha	Rajkumar
4	M.C. 98/2020 (NOTICE) IA/2/2020		M.S.Vinutha Vs B.Rajashekar	Ranganathreddy H V
5	M.C. 152/2020 (Steps)		Siddaraju.A.N Vs Ramyashree.A.N	B.J.Mahaveera
6	M.C. 170/2020 (Conciliation)		M.S. Manjunatha Vs U. Umadevi	C.S. Kumaraswamy
7	M.C. 200/2020 (NOTICE)		T.D.Krishnamurthy Vs C.Chandrika	Govindaraju.S.M
<u>11.00 AM to 02.00PM</u>				
8	M.C. 8/2020 (Evidence)		Bettegowda.B.S alias Bettaiah Vs Geetha.K.N	Muralikrishna
9	O.S. 14/2020 (Evidence)		Mujahid Vs Arshiya Banu	B.S. Doreswamy
10	M.C. 74/2018 (Further Evidence)		N.Naya alias S.N.Sujatha Vs N.C.Krishnappa	B.Somashekara
11	M.C. 170/2018 (ARGUMENTS)		P.S.Harisha Vs S.K.Nithyashri	T.S.Ram
12	M.C. 271/2019 (Cross Examination of Petitioner)		H.K. Manjunath Vs Prema	C.N. Hanumantharaju
13	M.C. 279/2019 (NOTICE)		Harish.H.P Vs K.N.Bindu Sri	B.A.Gururaja
Cases listed below are adjourned due to Covid 19				
14	M.C. 244/2019 (Await Order)	19-12-2020	Anjan Murthy K Vs Nethravathi R	Syed Muzammil Pasha
15	O.S. 12/2020 (SUMMONS)	19-12-2020	Yusuf Khan Vs Shabhana Banu	Anjana Nayaka

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16	M.C. 90/2020 (NOTICE)	19-12-2020	Channakeshava.Y.L Vs Ashwini.K.C.	Vasanthakumar H.L.
17	M.C. 112/2020 (Objection)	19-12-2020	Ranjitha.K.G. Vs B.R. Thej Kumar	H.C. Anitha